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title: Further discussion on the Demonetisation of currency notes to weed out black money raised by Shri A.P. Jithender Reddy on the 5th December, 2016 (Speech unfinished. Discussion not concluded).

रसायन और उर्वरक मंत्री तथा संसदीय कार्य मंत्री (श्री अनन्तकुमार): वेयरमैन सर, हमारे माननीय सांसद श्री ए.पी. जितेन्द्र रेड्डी के नाम पर नियम 193 के तहत चर्चा लगी हुई है, परसों इस पर बहस भी शुरू हो चुकी है; इसलिए आपसे निवेदन है कि उनको चर्चा में बोलने की इजाजत दी जाए।... (व्यवधान)

HON. CHAIRPERSON: With the permission of the hon. Speaker, the discussion had begun.

Shri A.P. Jithender Reddy.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Mr. Chairman, Sir, thank you very much for allowing me to speak on this very bold and crucial decision taken by the Government to curb black money in its fight against corruption. ... (Interruptions)

HON. CHAIRPERSON: Please do not do like that. It is highly undesirable. Please allow him to speak.

... (Interruptions)

HON. CHAIRPERSON: Shri Jithender Reddy, the hon. Minister wants to intervene, so please yield for a minute.

... (Interruptions)

SHRI ANANTH KUMAR: Sir, Shri Jithender Reddy is an hon. Member of this House and he has every right to speak on this issue. He has every right to debate

on this issue of demonetization. He has also welcomed the bold decision taken by Shri Narendra Modi Ji. He has also mentioned that the hon. Chief Minister of Telangana, a very popular Chief Minister belonging to TRS, Shri K. Chandrasekhara Rao, has welcomed this decision taken by Shri Narendra Modi. He not only welcomed it, but also he welcomed the entire procedure. The hon. Member wants to continue the debate on the implementation part of it. They should not be disturbing him like this. Therefore, I would request both the Congress and the Trinamool Congress to allow my dear friend, Shri Jithender Reddy to continue the debate. ... (Interruptions)

HON. CHAIRPERSON: Shri Jithender Reddy, if you want, you can change your seat.

... (Interruptions)

SHRI A.P. JITHENDER REDDY: Sir, the Telangana State Chief Minister, Shri K. Chandrasekhara Rao, on Monday, has fully endorsed the demonetization policy being implemented by the Centre, and extended his wholehearted support to it. ... (Interruptions)

HON. CHAIRPERSON: The House stands adjourned to meet again tomorrow, the 8th of December, 2016 at 1100 hours.

14.03 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, December 8, 2016/Agrahayana 17, 1938 (Saka).

* पञ्च मन्त्र अ ऋद्धत्तुङ्गुं वृद्धत्तुङ्गुं पञ्च दृद्धत्तुङ्गुं एव वृद्धत्तुङ्गुं तद्दृद्धत्तुङ्गुं पञ्चद्व्यं पञ्च द्वृद्धत्तुङ्गुं तद्द्वृद्धत्तुङ्गुं एव पञ्च त्र्यृद्धत्तुङ्गुं एव पञ्च चतुर्वृद्धत्तुङ्गुं पञ्च पञ्चद्व्यं पञ्चद्वृद्धत्तुङ्गुं।

* गृहद्वयं ऋद्धत्तुङ्गुं।